

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 19/TT/2014

Date: 27.6.2014

To  
Chief Finance & Accounts,  
Powerlinks Transmission Ltd.,  
10 th Floor, DLF Tower A District,  
Centre Jasola,  
New Delhi-110025

Subject: Petition for **Truing-up** of Annual Transmission Charges for the period FY 2009-13 and Revised Estimates of FY 2013-14, for 400 KV Double Circuit Siliguri-Purnea Transmission Line, 400 KV Double Circuit Purnea-Muzaffarpur Transmission Line and 220 KV Double Circuit Muzaffarpur (PGCIL) – Muzaffarpur (BSEB) Transmission Line, in Eastern Region associated with Tala Hydro Electric Project, East-North Interconnector and Northern Region Transmission System

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 15.7.2014:-

- i. The Auditor's certificate for claiming Additional Capital Expenditure for the period 2009-14 with major heads, such as date of commissioning of the Assets, Cost as on DOCO and Expenditure incurred / to be incurred during the period 2009-14;
- ii. The provision of the Regulation under which additional capital expenditure including IDC has been claimed;
- iii. The requisite details in respect of cyclone including date and duration of cyclone, wind pressure/ speed along with documentary evidence (The petitioner has mentioned that severe cyclone in Purnea District in the month of April, 2010 has caused collapse of four transmission lines (towers) in Siliguri- Purnea transmission line, and during the year 2013-14, one of the towers of Muzaffarpur (PGCIL) – Muzaffarpur (BSEB) line collapsed due to severe cyclone in Muzaffarpur District);

- iv. Reason for discrepancy in claiming the Add-cap for replacement of insulators (The petitioner has claimed Rs 527.59 Lakh, including IDC, Add-cap for insulator replacement for the year 2012-13 & 2013-14 as per table in page 12 of petition. While at page 48 of petition, the petitioner has claimed Rs 543.72 Lakh during 2012-13 & 2013-14, and there is a difference of Rs 16.13 Lakh in the claim for the same period);
- v. The petitioner has claimed additional capital expenditure of Rs 50.00 Lakh for special tool- PID and Thermal Vision Camera under Regulation 9(2)(v) of Tariff Regulations, 2009. Petitioner is required to explain the manner in which this instrument will enhance efficiency and reliability of transmission line;
- vi. The provisions of Regulations under which the petitioner has claimed Rs 82.70 Lakh towards consultancy fees paid to PGCIL during 2010-11;
- viii. The de-cap value of the equipment to be replaced.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
A C (Legal)